

(31)

134.2015

No sitting of D. B. List on... 30.4.2015

O.A. 117/2011

130C

O.R.
=

Memo of appearance
has been filed by
Manorama, Add.
on behalf of O.P.S.

✓
22-4-15

O.A. No. 117/11

30.4.2015

List has been revised. No-one is present on behalf of the applicant. Ms. Manorama and Sri Rajendra Singh for Sri A.K. Chaturvedi counsel for the respondents are present.

Today there is neither any request for pass over of the case nor there is any application for adjournment of the case. It appears that the applicant is not interested in prosecuting this case. Accordingly O.A. is dismissed in default and for non-prosecution

J. Ch

(Ms. Jayati Chandra)
Member (A)
Girish/-

R. Alrawal

(Navneet Kumar)
Member (J)

O.R.
Copy of order
dt. 30.4.15
prepared on
1-5-2015
J.